

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1260**  
TO BE ANSWERED ON THE 27<sup>TH</sup> JULY, 2021

**PARAMPARAGAT KRISHI VIKAS YOJANA**

1260. SHRI KRIPANATH MALLAH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the salient features of the Paramparagat Krishi Vikas Yojana;
- (b) the details of the funds sanctioned, allocated and utilized under this scheme within Assam so far;
- (c) the details of the number of beneficiaries covered under this scheme within Assam so far;
- (d) the details of the target set and achievements made so far within Assam so far along with its response;
- (e) whether the Government is working to identify Traditional Organic Areas to transform them into certified organic production hubs under this scheme within the country; and
- (f) if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): Government of India has been promoting Organic farming in the country through dedicated scheme namely Paramparagat Krishi Vikas Yojana (PKVY) since 2015-16. The scheme stress on end to end support to organic farmers i.e from production to certification and marketing. Post harvest management support including processing, packing, marketing is made integral part of these schemes to encourage organic farmers.

Under PKVY, farmers are provided financial assistance of Rs 50,000 per hectare/ 3 years, out of which Rs. 31,000 (62%) is provided directly through DBT for inputs (bio fertilizers, bio-pesticides, organic manure, compost, vermi-compost, botanical extracts etc).

(b) to (d): An amount of total Rs 29.59 crore has been released to Assam for 220 clusters benefitting 11000 farmers for 4425 ha area against the target 4451 since 2015-16 to till date.

(e) & (f): Government has initiated Large Area Certification (LAC) programme since 2020-21 to certify large traditional/default organic areas such as hills, islands, tribal or desert belt with no past history of GMO and agro chemical uses. Entire certification process gets completed within 3-6 months time. This reduces the conversion period from 2-3 years to few months and allows farmers for marketing of their produce at premium prices. Car Nicobar and Nancowry group of Island under the Union Territory of Andaman and Nicobar Islands with 14,491 ha cultivable area is the first Large Contiguous Area declared as certified organic. Government of India have already sanctioned and released Rs 11.48 lakh to Union Territory of Ladakh for LAC.

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